

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00784/2018

Jabalpur, this Monday, the 14th day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Aniket Verma
S/o Late Shri Subhash Chandra
aged about 29 years,
R/o Behind Vaishali Nagar,
Near Bundela Mandir Damoh
Damoh, District Damoh (M.P.)

-Applicant

(By Advocate –**None**)

V e r s u s

1. The Union of India,
Through the Secretary
Department of Tele Communication
Mantralaya 10 Janpad
New Delhi PIN 110001

2. The Chief General Manager,
BSNL M.P. Telecom Circle
Hoshangabad Road, Bhopal (M.P.) PIN 462026

3. Assistant General Manager BSNL
Madhya Pradesh Telecom Circle
Hosangabad Road Bhopal (M.P.) PIN 462026

4. The Circle Engineer (Administration)
M.P. Telecom Upmandal BSNL
Damoh District Damoh (M.P.) PIN 470661 - **Respondents**

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the applicant.

2. There has been no representation on the part of the applicant from the last four consecutive dates i.e. 27.08.2018, 10.10.2018, 19.11.2018 including today. Thus, it seems that applicant has lost interest in pursuing the matter any more.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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